

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Swastik Spinners (india) Pvt Ltd

MAIN PETITION NUMBER : CP/288/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1838(CHE)2023; IA/167(CHE)/2023
IA(IBC)/1240(CHE)2023; IA/1421(CHE)/2023

ORDER

Present: Mr. S.V.Ramasamy, Guarantor in person.
Ms. Santhanalakshmi, Ld. Counsel for Liquidator.
Mr. Rohan Rajasekaran, Ld. Counsel for erstwhile Liquidator.
Ms. AnanthaGomathy, Ld. Counsel for Auction bidder.

Revised claim statement filed by the Liquidator.

Ld. Counsel submits that Tamil Nadu Mercantile Bank Ltd has no claim.

Arguments partly heard.

It is already 01.50 PM, parties are directed to come in person to resolve the pending issue.

List all the applications for hearing on **28.05.2024 at 2.30 PM (physical hearing)**.

Parties are at liberty to file written synopsis before the date fixed.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**